

approximately 17 lakh retired Central Government employees in receipt of pension under the various, pension rules applicable to Central Government employees including those in Railways and Armed Forces of India.

(b) The Budget Estimates for the year 1990-91 provide a sum of Rs. 3104 crores for meeting expenditure on payment of pension and other retirement benefits.

Complaints Against Corruption

2172. SHRI ANANTRAY DEVSHANKER DAVE: Will the PRIME MINISTER be pleased to state:

(a) what is the number of complaints received in the Department of Administrative Reforms and Public Grievances upto March 31, 1990 regarding corruption; and

(b) what action has been taken against the concerned person ?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The Department of Administrative Reforms and Public Grievances received between the 1st January, 1989 and the 31st December, 1989, 419 complaints of corruption and malpractices. During the first three months of 1990 it has received 52 complaints on the subject. All these complaints have been sent to the concerned ministries/departments for appropriate action.

Application for Starting Ferro-Silicon Projects

2173. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) the number of applications which are pending to start ferro silicon projects;

(b) what are the guidelines issued in this regard and

(c) what is the stage of consideration of these proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) to (c) The information is being collected and will be laid on the Table of the House.

Filling up the Posts of Chairmen-Cum-MDs in Public Sector Undertakings

2174. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 75 given in the Rajya Sabha on the 14th March, 1990 and state:

(a) what are the names of Public Sector Undertakings where Posts of Chairmen-cum-Managing Directors have not been filled upto date;

(b) whether any appraisal/survey of such Undertakings which are functioning without top posts or otherwise has been undertaken by Government during the last two years; and

(c) if so, what is their credibility and performance reports from investments point of view ?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) As per available information, a list of Public Sector Undertakings where the posts of Chairmen-cum-Managing Directors have not been filled is annexed. (See below)

(b) No separate appraisal/survey is conducted of public sector undertakings where posts of Chairmen-cum-Managing Directors have not been filled up. Usually, during such periods, in-charge/arrangements are always made to ensure managerial control.

(c) Does not arise.